



From

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
8. Principal Judge, Family Court, Dehradun and Judges, Family Court, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
9. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
10. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
11. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
13. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
15. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

C.L. No. 18 /UHC/Admin.A/2014

Dated: May 06, 2014.

**Subject: Nomination of Administrative Judge(s).**

Sir,

In supersession of earlier Circular Letters on the subject noted above, I am to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect.

- |    |                                      |   |  |
|----|--------------------------------------|---|--|
| 1. | Hon'ble Mr. Justice V.K. Bist        | - | Dehradun and Nainital                          |
| 2. | Hon'ble Mr. Justice Sudhanshu Dhulia | - | Hardwar and Rudraprayag                        |
| 3. | Hon'ble Mr. Justice Alok Singh       | - | Udham Singh Nagar, Bageshwar and Tehri Garhwal |
| 4. | Hon'ble Mr. Justice S.K. Gupta       | - | Chamoli, Pauri Garhwal & Uttarkashi            |
| 5. | Hon'ble Mr. Justice U.C. Dhyani      | - | Almora, Champawat & Pithoragarh                |

You are therefore, informed accordingly.

Yours faithfully,

**Registrar General**

No. 2156 /I-d-2/Admin.A/2005

Dated: May 06, 2014.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. Registrar (Judicial), Additional Registrar I and II.
4. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
5. /c N.I.C., High Court of Uttarakhand, Nainital.

*[Signature]*  
6.5.14  
For Registrar General